

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2303
ANSWERED ON:12.03.2013
INCREASE IN COST OF AGRICULTURE
Patel Shri Devji

Will the Minister of AGRICULTURE be pleased to state:

- (a) the extent of increase in the cost of agriculture due to implementation of the Mahatma Gandhi National Rural Employment Guarantee Act (MNREGA), so far;
- (b) whether the Government proposes to accept the recommendations pertaining to linking MNREGA with agriculture and bringing agricultural work by farmers under MNREGA, made by the Commission for Agricultural Costs and Prices to check the adverse effect of the said increase; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a) The Commission for Agricultural Costs & Prices (CACP) has pointed that the agricultural wage rate has recorded a perceptible increase from 2006-07 onwards with the introduction of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The annual increase in the wage rate is varying from about 14.5% to 21.5% during 2007-08 to 2011-12 as reported by CACP.
- (b) & (c) Guidelines for convergence of MGNREGA with Programmes of Ministry of Agriculture are already issued. Government has notified 30 new works under MGNREGA, majority of which are related to agriculture and allied activities.